

F MEC INTERNATIONAL FINANCIAL SERVICES LIMITED

CIN : L65100DL1993PLC053936

Registered Office : IInd Floor, Central Bank Building, 13-B, Netaji Subhash Marg, Daryaganj, Delhi-110002

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Post Offer Advertisement under Regulation 18(12) in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended.

Open Offer for Acquisition of 806182 Equity Shares from the Shareholders of F Mec International Financial Services Limited (Hereinafter referred to as "Target" or "Target Company" or "FMEC") by Mr. Pankaj Kumar ("Acquirer 1") and Mr. Manoj Kumar Jain ("Acquirer 2") (Hereinafter collectively referred to as the "Acquirers") and Mrs. Lalita Bansal ("PAC 1"), Mr. Apoorve Bansal (PAC 2), Ms. Megha Bansal (PAC 3), Pankaj Kumar Bansal (HUF) (PAC 4), Mrs. Niraj Jain (PAC 5), Ms. Mahima Jain (PAC 6) and M K Jain (HUF) (PAC 7) (PAC 1 to PAC 7 hereinafter collectively referred to as "Persons Acting in Concert"/"PACs")

This post issue offer advertisement is being issued by Corporate CapitalVentures Private Limited, ("Manager to the Offer"/"Manager"), on behalf of Acquirers, in connection with the offer made by the Acquirers, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("SEBI (SAST) Regulations"). The Detailed Public Statement with respect to the aforementioned offer was published in all editions of the Business Standard (English) and Business standard (Hindi) and in Lakshadeep (Marathi) at Mumbai (being the place where the Stock Exchange is situated) on May 02, 2017. Further, the Corrigendum to the Detailed Public Statement ("Corrigendum") with respect to the aforementioned offer was published in all editions of the Business standard (English) and Business Standard (Hindi) and in Lakshadeep (Marathi) at Mumbai (being the place where the Stock Exchange is situated) on August 10, 2017.

- Name of the Target Company : F Mec International Financial Services Limited
- Name of the Acquirers and PACs : Mr. Pankaj Kumar ("Acquirer 1") and Mr. Manoj Kumar Jain ("Acquirer 2") along with Mrs. Lalita Bansal ("PAC 1"), Mr. Apoorve Bansal (PAC 2), Ms. Megha Bansal (PAC 3), Pankaj Kumar Bansal (HUF) (PAC 4), Mrs. Niraj Jain (PAC 5), Ms. Mahima Jain (PAC 6) and M K Jain (HUF) (PAC 7)
- Name of the Manager to the Offer : Corporate CapitalVentures Private Limited
- Name of the Registrar to the Offer : Skyline Financial Services Private Limited
- Offer Details:
 - Date of Opening of the Offer : Monday, November 13, 2017
 - Date of Closing of the Offer : Friday, November 24, 2017
- Date of Payment of Consideration : Not Applicable
- Details of Acquisition:

Sl. No.	Particulars	Proposed in the Offer Documents		Actuals	
7.1	Offer Price (A)	Rs. 9.00 per equity share		Rs. 9.00 per equity share	
7.2	Interest Payment	Not Applicable		Re. 0.22 per equity share	
7.3	Aggregate number of shares tendered (B)	806182		Nil	
7.4	Aggregate number of shares accepted (C)	806182		Nil	
7.5	Size of the Offer (Numbers of shares multiplied by offer price per share) (A * C)	7255638		Nil	
7.6	Shareholding of the Acquirers and PACs before Agreements/ Public Announcement - Numbers % of Fully Diluted Equity Share Capital	666975 21.51		666975 21.51	
7.7	Shares Acquired by way of Agreements - Number % of Fully Diluted Equity Share Capital	365375 11.78		365375 11.78	
7.8	Shares Acquired by way of Open Offer - Number % of Fully Diluted Equity Share Capital	806182 (26.00%)		Nil (0.00%)	
7.9	Shares Acquired after Detailed Public Statement - Number of shares acquired - Price of shares acquired % of shares acquired	Nil Not Applicable Nil		Nil Not Applicable Nil	
7.10	Post offer shareholding of Acquirers & PACs - Number % of Fully Diluted Equity Share Capital	1838532 59.29		1032350 33.29	
7.11	Pre & Post offer shareholding of the public - Number % of Fully Diluted Equity Share Capital	Pre Offer 2735325 88.22	Post Offer 1262128 40.71	Pre Offer 2735325 88.82	Post Offer 2068350 66.71

8. The Acquirers and PACs severally and jointly accept full responsibility for the information contained in the Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.

9. A copy of this Post Offer Advertisement will be available on the website of SEBI, BSE Limited and at the registered office of the Target Company.

10. Capitalised terms used but not defined in this Post Offer Advertisement shall have the meanings assigned to such terms in the Public Announcement and/or the DPS and/or Letter of Offer.

Issued by Manager to the Offer



Corporate Capital Ventures

CORPORATE CAPITALVENTURES PRIVATE LIMITED

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Regd. Off.: 160 (Basement), Vinoba Puri, Lajpat Nagar-II New Delhi- 110024

Tel No.: +91-11-41704066

Contact Person : Mr. Kulbhushan Parashar

E-mail : info@ccvindia.com

Website : www.ccvindia.com

Place : New Delhi

Date : 30.11.2017